

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
(Chennai Circuit Bench)**

**IA No. 263 of 2012 in  
DFR-1134 of 2012**

**Dated : 24<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Bangalore Electricity Supply Co.**

**-Appellant(s)**

**Versus**

**Reliance Infrastructure Ltd. & Anr.**

**-Respondents(s)**

**Counsel for the Appellant(s): Ms. Sumana Naganand**

**Counsel for the Respondent(s):**

**ORDER**

Issue Notice in IA No.263 of 2012 - 'Condonation of Delay'. Dasti service is permitted.

Post the matter for hearing the Condonation of Delay Application on **07.09.2012 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk**